

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 19.07.2021

(As per modified SOP dated 08.07.2021)

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. Ref.38/2018	1. R.A.98/2015
2. R.a.134/2014	2. MISC.62/19
3. R.A.13/2015	3. R.A.145/2020
4. R.A.96/2016	4. R.A.102/2008
5. R.A.173/2016	5. R.A.41/2018
6. R.A.141/17	6. LAC.56/2019
7. APPL.N.1/2018	7. EX.95/2019
8. R.A.16/2019	8. EX.100/2019
9. R.A.215/2020	9. EX.102/2019
10.LAC.6/2018	10. EX.103/2019
11. IDC.4/2019	11. R.A.28/2020
12.Crl.misc. 1211/2018	12. LAC.8/2020
13. Crl.R.P.34/2019	13. LAC.9/2020
14. Crl.R.P.70/2019	14. REF.3/2021
15. SC.339/2019	15. REF.9/2021
16. Spl.c.40/2021	16. EX.111/2019
17. Spl.C.394/2019	17. EX.2/2020
18. Spl.C.554/2018	18. EX.3/2020
19. Spl.C.300/2020	19. EX.4/2020
20. Crl.A.4/2020	20. EX.5/2020

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.